

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/17102/2026	SURAJ KUMAR VS STATE OF ODISHA	KIRTAN DANG VS	G.R.P.S. (TITILAGARH) /59 /2026 () //	
2	D-BLAPL/17103/2026	OMM PRAKASH SWAIN VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	KHURDA SADAR /140 /2024 () //	
3	D-BLAPL/17104/2026	SAILENDRI BIBHAR VS STATE OF ODISHA	KIRTAN DANG VS	G.R.P.S. (TITILAGARH) /60 /2026 () //	
4	D-BLAPL/17105/2026	GULZAR ASRAF VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /98 /2026 () //	
5	D-BLAPL/17106/2026	SANTOSH SETHI @ SIDHU VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	KHURDA MODEL /351 /2023 () //	
6	D-BLAPL/17107/2026	PRATEEK MISHRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	SINGHADWAR PS /108 /2026 () //	
7	D-BLAPL/17108/2026	GOUTAM SINGH VS STATE OF ODISHA	KIRTAN DANG VS	G.R.P.S. (TITILAGARH) /64 /2026 () //	
8	D-BLAPL/17112/2026	PRATEEK MISHRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	SEA BEACH /118 /2026 () //	
9	D-BLAPL/17115/2026	PRATEEK MISHRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	PURI TOWN /247 /2026 () //	
10	D-BLAPL/17119/2026	SK AJIT VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /109 /2026 () //	AOR20220003422C202600070
11	D-BLAPL/17120/2026	PRATEEK MISHRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	BASELI SAHI PS /136 /2026 () //	

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12	D-BLAPL/17121/2026	SUBASH DAS VS STATE OF ODISHA	MANOJ KUMAR NAYAK VS	KHALLIKOTE /152 /2026 () //	AOR20230001273C202600007
13	D-BLAPL/17123/2026	JIBAN JYOTI SWAIN VS STATE OF ODISHA	ABINASH NAYAK VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /9 /2026 () //	
14	D-BLAPL/17128/2026	RATNAKAR MALLICK VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BASUDEVPUR /146 /2026 () //	
15	D-BLAPL/17136/2026	PANDI GANESH RAJSEKHAR VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TUMUDIBANDHA /16 /2026 () //	
16	D-BLAPL/17139/2026	JITENDRA KUMAR SINGH VS STATE OF ODISHA	KRISHNA MURARI SINGH VS	CHANDRASEKHARPUR /528 /2025 () //	
17	D-BLAPL/17144/2026	NANKI @ RAJ KUMAR SHARMA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	BRAHMANITARANG /22 /2025 () //	
18	D-BLAPL/17154/2026	BISWANATH HANTAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /71 /2023 () //	
19	D-BLAPL/17158/2026	HEMANTA KUMAR SWAIN VS STATE OF ODISHA	SURAJ MOHANTY VS	MOHANA /96 /2024 () //	
20	D-BLAPL/17162/2026	ASHOK KHETI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /37 /2026 () //	
21	D-BLAPL/17169/2026	DIBYASINGH PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	// () //	AOD20240000366C202600085
22	D-BLAPL/17180/2026	PRAFULLA DAS VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BRAMHA BARADA /86 /2026 () //	
23	D-BLAPL/17181/2026	BAIBA CHOUHAN @ BAIBASUTA CHOUHAN	UMAKANTA BARIK	CHANDAHANDI /33 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/17183/2026	OM PRAKASH AJAY @ AJGALE	SHYAM SUNDAR TRIPATHY	BURLA /93 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/17186/2026	ASHOK PASPUREDDY @ ASHOK PASUPUREDDY	SOUBHAGYA KUMAR DASH	PARLAKHEMUNDI /103 /2025	AOR20220001631C202600160
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/17190/2026	DIPANKAR PANDA	DURGADATTA MOHAPATRA	HARICHANDANPUR /91 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/17192/2026	KUMOD PRADHAN	DHIRENDRA KUMAR MOHAPATRA	KUCHINDA /103 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/17196/2026	MAHADEB BAGADAYAT	KAISARUN NISHA	ORKEL /337 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/17197/2026	KIRAN GURUNG	AMIT KUMAR PATRA	CYBER CRIME AND ECO. OFFENCE, CUTTACK /12 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/17199/2026	RESHMA EKKA	SITIKANT MISHRA	SUNDARGARH TOWN /473 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/17201/2026	TITU SWAIN	SANJAY KUMAR PRADHAN	GOLANTHARA (BERHAMPUR) /133 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/17204/2026	SANJEET BERIHA	BISWAJIT RANJAN TRIPATHY	//	AOD20240000069C202600026
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/17210/2026	PRAVATI PANDA	SRINIBAS PARIJA	ERASAMA /116 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/17216/2026	GOKUL CHHATAR	GOUTAM CHARAN ROUT	JAGDALPUR /20 /2023	
		VS	VS	()	

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35	D-BLAPL/17217/2026	STATE OF ODISHA MAMA @ SK. LATIFUDDIN VS	SARADA PRASANNA SARANGI VS	// TIRTOL /248 /2026 ()	
36	D-BLAPL/17218/2026	STATE OF ODISHA DUBULU SING @ DABULU SING VS	AMULYA RATNA PANDA VS	// BALASORE SADAR /362 /2021 ()	
37	D-BLAPL/17220/2026	STATE OF ODISHA KALIA @ KHETRABASI JENA VS	SANTOSH KUMAR MAHANTY VS	// SHERAGADA /81 /2026 ()	AOD20240000242C202600150
38	D-BLAPL/17231/2026	STATE OF ODISHA DABBIRU SATISH VS	DEBASHIS MITRA VS	// CHANDAPUR /38 /2023 ()	
39	D-BLAPL/17233/2026	STATE OF ODISHA GOUTAM PRADHAN VS	JYOTIRMAYA SAHOO VS	// K.NUAGAON /88 /2026 ()	
40	D-BLAPL/17236/2026	STATE OF ODISHA BABULA PRADHAN @ AJAY VS	SWETA DASH VS	// SAMBALPUR TOWN /41 /2026 ()	
41	D-BLAPL/17237/2026	STATE OF ODISHA SUNIL PADHI @ NANDA VS	MANAS KUMAR CHAND VS	// BALUGAON P.S. /251 /2026 ()	
42	D-BLAPL/17238/2026	STATE OF ODISHA BALSINGH GOLARI VS	SABYASACHI MISHRA VS	// NANDAPUR /148 /2025 ()	
43	D-BLAPL/17248/2026	STATE OF ODISHA ASHOK KUMAR NAIK VS	SIDDHARTH GOUTAM DAS VS	// CAPITAL P.S. /858 /2025 ()	
44	D-BLAPL/17255/2026	STATE OF ODISHA SADHU KISHAN @ KISAN VS	SIDHARTHA SANKAR RAY (2) VS	// LAHUNIPADA /110 /2026 ()	
45	D-BLAPL/17256/2026	STATE OF ODISHA NARENDRA BERA @ NARENDRA KUMAR BERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// MARINE PST TALCHUA /5 /2026 () //	

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46	D-BLAPL/17257/2026	CHIRANJIBI MAHAPATRA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	NAYAGARH SADAR /98 /2026 () //	
47	D-BLAPL/17260/2026	MOMO MAJHI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /80 /2026 () //	
48	D-BLAPL/17264/2026	CHINMAY RANJAN SAMANTRAY VS STATE OF ODISHA	ANINDYA KUMAR MISHRA VS	CYBER CRIME AND ECONOMIC OFFENCES, PURI /10 /2026 () //	
49	D-BLAPL/17266/2026	SATYA PRAKASH BARAL VS STATE OF ODISHA	SUDHANSU PRASAD MAHAPATRA VS	/ /0 () //	
50	D-BLAPL/17267/2026	MOHAMMAD IUSUP ALI LASKAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
51	D-BLAPL/17268/2026	CHIKU BHOI VS STATE OF ODISHA	TRUPTIMAYEE MAHAPATRA VS	PURI TOWN /27 /2026 () //	
52	D-BLAPL/17272/2026	CHENA @ SUNIL NAIK VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	TALCHER TOWN /536 /2026 () //	
53	D-BLAPL/17274/2026	RAJA @ BALARAM DALEI VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KHURDA SADAR /200 /2026 () //	
54	D-BLAPL/17275/2026	MAHESWAR DAKUA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// () //	AOD20240000242C202600153
55	D-BLAPL/17277/2026	ROCKY NAYAK VS STATE OF ODISHA	DUSHMANTA KUMAR BISWAL VS	KUMBHARAPARA /337 /2024 () //	AOR20220001297C202600136
56	D-BLAPL/17278/2026	CHIKU NAYAK VS STATE OF ODISHA	DUSHMANTA KUMAR BISWAL VS	KUMBHARAPARA /337 /2024 () //	AOR20220001297C202600135
57	D-BLAPL/17280/2026	SAMBHU SAHU	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202600154

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/17281/2026	RAJA SETHI	SANTOSH KUMAR MAHANTY	POLASARA PS /715 /2024	AOD20240000242C202600152
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/17282/2026	BHANJA NAYAK	ASHOK KUMAR GHADAI	GANGAPUR (BHANJANAGAR) /498 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/17284/2026	BHANWAR BHARAT SINGH	AMLAN SHAKTI PAUL	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /19 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/17285/2026	SUKHBIR SINGH	SOUMYA RANJAN DAS	CHHEND /56 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/17286/2026	HIMANSU SEKHAR DASH	SOUMYA RANJAN MOHANTY	LALBAG /463 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/17287/2026	RAJAN NAYAK	SRIKANTA MAHUNTA	PADMAPUR /154 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/17288/2026	GOBINDA @ JIT @ DHADU DASH @ GOBINDA CH. DASH	DEEPAK RANJAN PARIDA	JAJPUR ROAD /113 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/17292/2026	RAJA@DIBYAJYOTI BEHERA	SUDHANSU PRASAD MAHAPATRA	TALABANIA /50 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/17293/2026	AJAY DAS	SASWATI SOUMYA SAHLI	BANSADA /87 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/17294/2026	NAGALAPILLI MENAKA RAO@N.MENAKA RAO	PRASANNA KUMAR MISHRA	GUNUPUR /29 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/17295/2026	TARU@CHATURA NAIK	GYANA RANJAN NAYAK	TALCHER TOWN /536 /2026	
		VS	VS	()	

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69	D-BLAPL/17296/2026	STATE OF ODISHA RANJIT MAHATO VS	RAMANI KANTA PATTANAIK VS	// ROURKELA GRPS. /139 /2025 ()	
70	D-BLAPL/17297/2026	STATE OF ODISHA SIRAJ ANSARI VS	SURYAKANTA DWIBEDI VS	// DHARAMGARH /33 /2025 ()	
71	D-BLAPL/17298/2026	STATE OF ODISHA KANHU CHARAN SAHU @ KANHA VS	SUJIT KUMAR PATNAIK VS	// K.NUAGAON /88 /2026 ()	AOR20220001736C202600132
72	D-BLAPL/17299/2026	STATE OF ODISHA SREEKANTA PRUSTY @ BABULI VS	RAJENDRA NARAYAN ROUT VS	// SORO /121 /2026 ()	AOR20220001558C202600125
73	D-CMAPL/26150/2026	STATE OF ODISHA GAYARAM BARIK VS	DWARIKA PRASAD MOHANTY VS	// // ()	
74	D-CMP/26027/2026	SACHINDRA BARIK CHAGUL OJHA@CHUGULI OJHA VS	MAHESWAR MOHANTY VS	// // ()	
75	D-CMP/26120/2026	MANORANJAN PRADHAN DHRUV AGARWAL VS	BRAHMANANDA DAS VS	// // ()	
76	D-CONTC/26003/2026	SEBATI TRIPATHY ARJUNA NAIK VS	ADV. VS	// // ()	
77	D-CONTC/26008/2026	DR.N.THIRUMALA NAIK, COMM-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT// ALEX TIRKEY VS	ADV. VS	// // ()	
78	D-CONTC/26047/2026	YOGESH BAHADUR KHURANIA, (IPS) BIJAY KUMAR SAMANTARAY VS	BIBHUTI BHUSAN DASH VS	// // ()	
79	D-CONTC/26075/2026	YOGESH BAHADUR KHURANIA, IAS GAURAHARI @ GOURAHARI MOHANTA VS	ADV. VS	// // ()	
		RUPALI HANSDAH, TAHASILDAR, KARANJIA		//	

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80	D-CONTC/26166/2026	GOLAM ALI VS Y.B KHURANIA, DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE,CUTTACK	ADV VS //	// () //	AOR20220004051C202600021
81	D-CRLA/17138/2026	PRAVAT KUMAR ROUT @ BABU VS STATE OF ODISHA	BISWABHUSAN DAS VS //	TIRTOL /515 /2024 () //	
82	D-CRLA/17215/2026	SAMIM KHAN VS STATE OF ODISHA	ANIRUDHA DAS VS //	NABARANGAPUR TOWN /494 /2021 () //	
83	D-CRLA/17228/2026	SADANANDA PRADHAN VS STATE OF ODISHA(VIG.)	PRAJIT KUMAR PRADHAN VS //	SAMBALPUR VIGILANCE /6 /2011 () //	
84	D-CRLA/17241/2026	DEBENDRA BHUE@DEBEN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS //	SASON /130 /2021 () //	
85	D-CRLA/17283/2026	SANJIT @ SANJIB THATI @ SANJIT THATI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS //	MANAMUNDA /332 /2024 () //	
86	D-CRLLP/17174/2026	STATE OF ODISHA VS BHARAT NAIK	UDIT RANJAN JENA, A.G.A. VS //	TARASINGI /37 /2021 () //	LOD20240000194C202600198
87	D-CRLMA/17209/2026	GANDARAM BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS //	TUREIKELA /101 /2018 () //	
88	D-CRLMC/17111/2026	BISHNU KALIA @ BITUA KALIA @ BITU VS STATE OF ODISHA	GOURAV MOHANTY VS //	PIPLI /175 /2017 () //	
89	D-CRLMC/17122/2026	ASISH RANJAN DAS VS STATE OF ODISHA	BISWAJIT SAHOO VS //	//0 () //	
90	D-CRLMC/17125/2026	MAHESWAR ROUT VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS //	DHENKANAL SADAR /329 /2023 () //	
91	D-CRLMC/17134/2026	KABI @ KABIRAJ MAHANANDA	ARJUNA CHARANA BEHERA	BARPALLI /54 /2019	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/17137/2026	BINAYAK ROUT	BIDYADHAR MANSING	MARKAT NAGAR /164 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/17140/2026	AJIT TARIA	PRASANTA KUMAR TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/17143/2026	BAPU @ JYOTIKANTA PARIDA	SIDHARTHA MISHRA	PARADEEP MODEL /147 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/17145/2026	RIAZ KHAN @ MOHAMMAD RIYAZUDDIN	PRAGYAN PARAMITA MOHANTY	BALANGA /64 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/17157/2026	SATYA SWAIN	SOUBHAGYA KUMAR DASH	BONAI /41 /2021	AOR20220001631C202600153
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/17159/2026	SANJAYA SETHI	SOUBHAGYA KUMAR DASH	BERHAMPUR SADAR /169 /2013	AOR20220001631C202600155
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/17160/2026	SANTA NAIK	PRADEEP KUMAR PARIDA	TIGIRIA /238 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/17173/2026	MANOJ KUMAR SENAPATI	SUBRAT SATPATHY	BALIAPANDA /22 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/17177/2026	PRADYUMNA MISHRA	PARTHA SARATHI DAS	DAITARI /107 /2025	AOD20240000364C202600151
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/17178/2026	KALAMATA HARIKRISHNA @ KALAMATA K.HARI HARI	SOUBHAGYA KUMAR DASH	GURANDI /66 /2022	AOR20220001631C202600159
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/17179/2026	BULA KHILAR	ANIRUDHA DAS	BRAHMAGIRI /135 /2018	
		VS	VS	()	

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103	D-CRLMC/17187/2026	STATE OF ODISHA BIKRAM KUMAR GUPTA VS RANJAN KUMAR DAS	SURYAKANTA DASH VS	// /0 ()	
104	D-CRLMC/17225/2026	GOUTAM KUMAR PALAI@SILU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BHANJANAGAR /73 /2014 () //	
105	D-CRLMC/17232/2026	PALLABHA@JUDHISTIR PANAKA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /288 /2023 () //	
106	D-CRLMC/17251/2026	SHANKAR PANDA VS STATE OF ODISHA	ABHIJIT DAS VS	/0 () //	
107	D-CRLMC/17258/2026	SAMIKHYA MOHANTY VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	BHARATPUR PS /442 /2026 () //	
108	D-CRLMC/17269/2026	RAMESH BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	// () //	AOR20220003722C202600108
109	D-CRLMC/17270/2026	RAJESH KUMAR DAS VS AMBUJA KUMAR SAHOO	PANCHANAN PANIGRAHI VS	// () //	AOD20250000009C202600063
110	D-CRLMC/17271/2026	PRADIP GURU VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	KEONJHAR TOWN /217 /2025 () //	AOR20220001661C202600007
111	D-CRLMC/17273/2026	TARAKANTA MALIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	AUL /51 /2017 () //	AOD20240000586C202600159
112	D-CRLMC/17305/2026	BHIMASEN DALEI VS STATE OF ODISHA	HAREKRUSHNA DASH VS	// () //	AOD20240000001C202600058
113	D-CRLMP/17148/2026	GOBARDHAN SWAIN VS STATE OF ODISHA	BIJAYANANDA DASH VS	/0 () //	

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114	D-CRLMP/17151/2026 CRLMP/738/2026	BIRANCHI NARAYAN MOHANTY VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	//0 0 //	
115	D-CRLMP/17170/2026	SUNIL CHHATRIA VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	//0 0 //	
116	D-CRLMP/17222/2026	SONALI MOHAPATRA VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	//0 0 //	
117	D-CRLREV/17156/2026	DEBENDRA JENA @ DEBENDRA KUMAR JENA VS BAIDHAR DAS	MANAS KUMAR CHAND VS	//0 0 //	
118	D-CRLREV/17163/2026	SUDAMA NAG VS PARITOSH PANIGRAHI	RAMAKANTA PRADHAN VS	//0 0 //	
119	D-FAO/26013/2026	KALPANA PRADHAN VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //	
120	D-FAO/26019/2026	BUDHI SAHU VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //	
121	D-FAO/26152/2026	SURESH KUMAR JENA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //	
122	D-MACA/25998/2026	B.SARADA REDDY VS SAKIRA BEGUM	PRADEEP KUMAR MISHRA VS	// 0 //	
123	D-MACA/26009/2026	TRINATH SAHOO VS KRUSHNA CHANDRA BEHERA	PRADEEP KUMAR MISHRA VS	// 0 //	
124	D-MACA/26018/2026	PUNAM MEHER VS SOFIKA KHATUN	UMA SHANKAR PATEL VS	// 0 //	AOR20220000263C202600040
125	D-MACA/26020/2026	PUNAM MEHER	UMA SHANKAR PATEL	//	AOR20220000263C202600041

**ORISSA HIGH COURT**

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		MD. SALAM		//	
126	D-MACA/26110/2026	LAXMIPRIYA BEHERA	DEBASISH PATNAIK	//	
		VS	VS	0	
		SABITA PATI		//	
127	D-MATA/26017/2026	PRAVIN KUMAR SINGH @ PINTU SINGH	RAJENDRA NARAYAN ROUT	//	AOR20220001558C202600123
		VS	VS	0	
		VARALAKSHMI TALURU		//	
128	D-RSA/26037/2026	SUKANTA KUMAR BISWAL	MADAN MOHAN SWAIN	//	
		VS	VS	0	
		SAILABALA DEVI		//	
129	D-TRP(C)/26002/2026	KARISMA DAS	MANOJ KUMAR PANDA	//	
		VS	VS	0	
		BHABANI SHANKAR SWAIN		//	
130	D-WA/26083/2026	DR. RAMESH CHANDRA BEHERA	CHANDIPRASAD SAHANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
131	D-WA/26092/2026	KARNADEV SAMADDAR	AMIT PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
132	D-WA/26148/2026	SUBRAT KUMAR TRIPATHY	SOMA PATNAIK	//	AOD20260000117C202600032
		VS	VS	0	
		STATE OF ODISHA		//	
133	D-WA/26149/2026	BINAYAK RANJAN KAR	SOMA PATNAIK	//	AOD20260000117C202600031
		VS	VS	0	
		STATE OF ODISHA		//	
134	D-WP(C)/25993/2026	BHANUMATI JENA	SOMANATH NANDA	//	
	WP(C)/18033/2026	VS	VS	0	
		STATE OF ODISHA		//	
135	D-WP(C)/25994/2026	GADADHAR SWAIN	PRAVAT KUMAR MUDULI	//	
	WP(C)/18035/2026	VS	VS	0	
		STATE OF ODISHA		//	
136	D-WP(C)/25995/2026	SAILABALA PADHI	PRANAYA SWAIN	//	AOD20250001270C202600009
	WP(C)/17980/2026	VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/25996/2026	STATE OF ODISHA JAGAMANI DALAPATI VS	ASHUTOSH DASH VS	// // ()	AOD20230000425C202600023
138	D-WP(C)/25997/2026	STATE OF ODISHA RAJENDRA HARIJAN VS	NEELAKANTHA PANDA VS	// // ()	
139	D-WP(C)/25999/2026 WP(C)/17923/2026	STATE OF ODISHA SASMITA MOHAPATRA VS	SAROJA KANTA SAMAL VS	// // ()	
140	D-WP(C)/26000/2026	STATE OF ODISHA DHARANIDHAR @ DHARANI JENA VS	SOMANATH NANDA VS	// // ()	
141	D-WP(C)/26001/2026 WP(C)/17914/2026	STATE OF ODISHA PRATAP KESHARI HOTA VS	KABIR KUMAR JENA VS	// // ()	
142	D-WP(C)/26004/2026 WP(C)/18039/2026	STATE OF ODISHA SUBHS CAFE, BHADRAK VS	SOMANATH NANDA VS	// // ()	
143	D-WP(C)/26005/2026	STATE OF ODISHA BHARAT MALIK VS	SUKANTA KUMAR NAYAK VS	// // ()	
144	D-WP(C)/26006/2026 WP(C)/17934/2026	STATE OF ODISHA KANDURI CHARAN PRADHAN VS	MANAS RANJAN PRADHAN VS	// // ()	
145	D-WP(C)/26007/2026 WP(C)/18058/2026	STATE OF ODISHA JALANDHAR JANI VS	ASHUTOSH DASH VS	// // ()	AOD20230000425C202600022
146	D-WP(C)/26010/2026	STATE OF ODISHA SISIR JENA VS	SOMANATH NANDA VS	// // ()	
147	D-WP(C)/26011/2026 WP(C)/17929/2026	STATE OF ODISHA JAGANNATH PATSANI VS THE COLLECTOR, CUTTACK	SUJATA JENA VS PRAKASH K. MISHRA, R.K.SAHOO, S.S.SATYADARSHI, S.PANDA, J.J.R YADAV, J.R.MISHRA, K.AGRAWA	// // ()	

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148	D-WP(C)/26012/2026 WP(C)/17924/2026	NALINIKANTA RAY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
149	D-WP(C)/26014/2026	RANJAN KUMAR BEHERA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //	
150	D-WP(C)/26015/2026	DILIP KUMAR RAY VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //	
151	D-WP(C)/26016/2026	BABAJI CHARAN SAHOO VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //	
152	D-WP(C)/26021/2026	PRABODHA KUMAR BEBARTA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
153	D-WP(C)/26022/2026 WP(C)/17939/2026	JAYANTA PATRA VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //	AOD20220001998C202600011
154	D-WP(C)/26023/2026	DIBYASINGH MALIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //	
155	D-WP(C)/26024/2026	M/S ORISSA STATE POLICE HOUSING AND WELFARE CORPORATION, KHORDHA VS UNION OF INDIA	DORP PERMANI, KHORDHA VS	// 0 //	
156	D-WP(C)/26025/2026 WP(C)/17951/2026	DR. ARCHANA AGRAWAL VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
157	D-WP(C)/26026/2026	BABA MALIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //	
158	D-WP(C)/26028/2026 WP(C)/17936/2026	M/S IB VALLEY TRANSPORT, JHARSUGUDA VS MAHANADI COAL FIELD LIMITED, SAMBALPUR	LAXMINARAYAN PATEL VS	// 0 //	
159	D-WP(C)/26029/2026	SAROJ KUMAR DASH	SUKANTA KUMAR NAYAK	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/26030/2026	PRADEEP SARKAR @ PRADIP SARKAR	GOPAL CHARAN MOHANTY	//	
		VS	VS	0	
		KABIPRASAD BEHERA		//	
161	D-WP(C)/26031/2026	BIBHU PRASAD KHUNTIA	ALOK KUMAR PANDA	//	
	WP(C)/18008/2026	VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/26032/2026	RAMESH CHANDRA JENA @ RAMA JENA	MAHESWAR MOHANTY	//	
	WP(C)/18024/2026	VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/26033/2026	PRAKASH MALIK	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/26034/2026	SANTOSH NAYAK	ALOK KUMAR PANDA	//	
	WP(C)/18011/2026	VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/26035/2026	JAYANTA KUMAR JENA	MAHESWAR MOHANTY	//	
	WP(C)/18019/2026	VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/26036/2026	MURALIDHAR MOHANTY	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/26038/2026	PRADEEP KUMAR MOHANTY	PRADEEP KUMAR MOHANTY	//	
	WP(C)/17953/2026	VS	VS	0	
		COLLECTOR AND DIST.MAGISTRATE, KHURDA		//	
168	D-WP(C)/26039/2026	DILIP KUMAR RAY	GANESH PRASAD SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/26040/2026	DAKSHYA KUMAR SAHOO	DAYANIDHI MISHRA	//	
	WP(C)/17991/2026	VS	VS	0	
		PROJECT DIRECTOR, NATIONAL HIGHWAYS AUTHORITY OF INDIA (NHAI), KEONJHAR, ODISHA		//	
170	D-WP(C)/26041/2026	BALARAM PANDA	JAJATI KESHARI KHUNTIA	//	
	WP(C)/17984/2026	VS	VS	0	

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171	D-WP(C)/26042/2026	COLLECTOR AND DIST.MAGISTRATE, BHADRAK PRAVAT RANJAN MOHANTY VS	HIMANSU SEKHAR SAHU VS	// // ()	AOR20220001473C202600002
172	D-WP(C)/26043/2026 WP(C)/17975/2026	THE PRINCIPAL SECRETARY, GOVERNMENT OF ODISHA HIMANSU SEKHAR CHAND VS	SARASWATI SENAPATI VS	// // ()	
173	D-WP(C)/26044/2026	BISHOP, JAYPORE EVANGELICAL LUTHERAN CHURCH, CENTRAL OFFICE, KORAPUT MANOJ KUMAR SAMANTRAY VS	SUBRATA KUMAR MOHANTY VS	// // ()	
174	D-WP(C)/26045/2026	STATE OF ODISHA ASHOK KUMAR DAS VS	RITURANJAN CHHOTARAY VS	// // ()	AOR20220003344C202600025
175	D-WP(C)/26046/2026	STATE OF ODISHA ANIL KUMAR NAYAK VS	ATUL TRIPATHY VS	// // ()	AOD20240000618C202600112
176	D-WP(C)/26048/2026 WP(C)/17982/2026	THE REGISTRAR, CO-OPERATIVE SOCIETIES, ODISHA JAGABANDHU PADHI VS	SARAT CHANDRA MEKAP VS	// // ()	
177	D-WP(C)/26049/2026 WP(C)/18018/2026	STATE OF ODISHA MD ZAKIR HUSSEIN VS	SIDHARTHA DAS VS	// // ()	
178	D-WP(C)/26050/2026 WP(C)/18009/2026	STATE OF ODISHA JAY KISHORE CHOUBEY VS	NIRANJAN LENKA VS	// // ()	
179	D-WP(C)/26051/2026	REVENUE DIVISIONAL COMMISSIONER (CENTRAL ZONE) CUTTACK DR.SARAT CHANDRA BISWAL VS	PABITRA KUMAR NAYAK VS	// // ()	
180	D-WP(C)/26052/2026	STATE OF ODISHA M/S.ISPAT UDYOG, CUTTACK VS	PRANAYA KISHORE HARICHANDAN VS	// // ()	
181	D-WP(C)/26053/2026 WP(C)/17989/2026	STATE TAX OFFICER, ADDL.CT AND GSRT CIRCLE, JAJPUR CIRCLE, JAJPUR DR. SANJIB KUMAR PANDA VS	AVIJIT MISHRA VS	// // ()	
		STATE OF ODISHA		//	

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182	D-WP(C)/26054/2026	DRAUPADI CHANDAN VS STATE OF ODISHA	NIRANJAN LENKA VS	// () //	
183	D-WP(C)/26055/2026	AMIT KUMAR BISOI VS PUBLIC INFORMATION OFFICER, SHREE LINGARAJ POLICE STATION, BHUBANESWAR, KHURDA	PRAGYAN PARAMITA MOHANTY VS	// () //	
184	D-WP(C)/26056/2026	ABHAYA CHANDRA RAUTRAY@ROUTRAY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// () //	
185	D-WP(C)/26057/2026 WP(C)/17990/2026	DR. SHANKAR RAM CHANDWANI VS STATE OF ODISHA	AVIJIT MISHRA VS	// () //	
186	D-WP(C)/26058/2026	RANJURANI PATTNAIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// () //	
187	D-WP(C)/26059/2026	BASANTA KUMAR DAS VS REVENUE DIVISIONAL COMMISSIONER (CENTRA ZONE), BOARD OF REVENUE BUILDING CUTTACK	NIRANJAN LENKA VS	// () //	
188	D-WP(C)/26060/2026 WP(C)/17994/2026	BIRAKISHORE MANDHATA @ BIRANCHI MANDHATA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// () //	
189	D-WP(C)/26061/2026	SANJUKTA JENA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// () //	
190	D-WP(C)/26062/2026	SAROJ KUMAR BALIARSINGH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// () //	
191	D-WP(C)/26063/2026	ANJANA SARANGI VS STATE OF ODISHA	SATYAJIT SAMAL VS	// () //	
192	D-WP(C)/26064/2026	DR. BHASKAR CHARAN SAMANTARAY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// () //	
193	D-WP(C)/26065/2026	MAMATA PATRA	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202600157

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/26066/2026	JAY KISHORE CHOUBEY	NIRANJAN LENKA	//	
	WP(C)/17979/2026	VS	VS	0	
		REVENUE DIVISIONALCOMMISSIONER (CENTRA ZONE), BOARD OF REVENUE BUILDING, CUTTACK			
195	D-WP(C)/26067/2026	AMAR MOHAPATRA	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/26068/2026	M/S. MAA BIRAJA TRADERS, JAJPUR	SIDHANT DWIBEDI	//	
	WP(C)/18002/2026	VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/26069/2026	HIMANSU KUMAR BERA	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/26070/2026	BHABAGRAHI CHOTTARAY	SANTOSH KUMAR SAMANTARAY	//	
	WP(C)/17996/2026	VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/26071/2026	PRADIPTA ROUT	NIRANJAN LENKA	//	
	WP(C)/17995/2026	VS	VS	0	
		SECRETARY TO GOVT, DEPARTMENT OF REVENUE AND DISASTER MANAGEMENT, KHURDA			
200	D-WP(C)/26072/2026	GODABARTY NARSINGH MURTY	BYOMOKESH SAHOO	//	
	WP(C)/17949/2026	VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/26073/2026	PRAFULLA KUMAR SAHOO	BIBHUTI BHUSAN DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/26074/2026	BIJAY ROURTRAY @ BULU ROURTRAY	SANTOSH KUMAR SAMANTARAY	//	
	WP(C)/17999/2026	VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/26076/2026	ASHOK KUMAR PATTANAIK @ A.PATNAIK	KARUNAKAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/26077/2026	BHAJA KISHORE ROUT	MITHUN KUMAR PRADHAN	//	
		VS	VS	0	

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205	D-WP(C)/26078/2026 WP(C)/18000/2026	STATE OF ODISHA PITABASH CHOTTARAY VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// // 0	
206	D-WP(C)/26079/2026	BUBHUTI BHUSAN NAYAK VS STATE OF ODISHA	SARASWATI SENAPATI VS	// 0 //	
207	D-WP(C)/26080/2026 WP(C)/18049/2026	RATIKANTA SAMAL VS RTO, CUTTACK	JAGADISH JENA VS	// 0 //	
208	D-WP(C)/26081/2026	TAPAN KUMAR JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
209	D-WP(C)/26082/2026 WP(C)/18003/2026	BANKANIDHI BAHUBALENDRA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// 0 //	
210	D-WP(C)/26084/2026	TRINATH GIRI VS ADDL.REGIONAL TRANSPORT OFFICER, BARBIL	ASMIYA RANJAN MAJHI VS	// 0 //	
211	D-WP(C)/26085/2026 WP(C)/17956/2026	ALOK RANJAN PATRA VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //	
212	D-WP(C)/26086/2026	AMIYA KUMAR PARIDA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
213	D-WP(C)/26087/2026 WP(C)/18017/2026	BHIKARI MUDULI VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //	
214	D-WP(C)/26088/2026 WP(C)/18006/2026	BIRAKISHORE MANDHATA @ BIRANCHI MANDHATA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// 0 //	
215	D-WP(C)/26089/2026 WP(C)/18012/2026	MAHAVIR INFRA-DEVELOPERS (P) LTD., BHUBANESHWAR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	

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216	D-WP(C)/26090/2026	UCHHABANANDA PRADHAN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
217	D-WP(C)/26091/2026	ABHIMANYU PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
218	D-WP(C)/26093/2026 WP(C)/18016/2026	MAHAVIR INFRA DEVELOPERS ( P ) LTD., BHUBANESWAR VS STATE OF ODISHA	SWAPNA KUMAR DALAI VS	// 0 //	
219	D-WP(C)/26094/2026 WP(C)/18007/2026	RAMANATH SUTAR VS PRINCIPAL ACCOUNTANT GENERAL(A AND E), BHUBANESWAR	BIKRAM KUMAR BEHERA VS	// 0 //	
220	D-WP(C)/26095/2026	SUKANTA KUMAR SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
221	D-WP(C)/26096/2026 WP(C)/17944/2026	JYOTIRMAYEE RAY VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //	
222	D-WP(C)/26097/2026	DOCTOR SETHI VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
223	D-WP(C)/26098/2026	SWADHIN DAS VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
224	D-WP(C)/26099/2026 WP(C)/18055/2026	DUSHMANTA KUMAR SAHU VS PROJECT DIRECTOR PIU NATIONAL HIGHWAYS AUTHORITY OF INDIA, BHUBANESWAR	TUSAR KUMAR MISHRA VS	// 0 //	
225	D-WP(C)/26100/2026	ARJUN PRUSTY VS STATE OF ODISHA	MANORANJAN ACHARYA VS	// 0 //	
226	D-WP(C)/26101/2026 WP(C)/17967/2026	CHITTARANJAN PRADHAN VS ODISHA GRAMEEN BANK	TRILOCHAN DASH VS	// 0 //	AOR20220002374C202600073
227	D-WP(C)/26102/2026	JAGANNATHA RATH @ JAGANNATHA RATHA	HEMANTA MOHANTA	//	AOR20220001631C202600156

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/26103/2026	LINGARAJ SAHOO	JYOTIRMAYA SAHOO	//	
	WP(C)/18004/2026	VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/26104/2026	SISIR KUMAR ROUT	MANOJ KUMAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/26105/2026	RAJ KISORE SETHY	RAGHUNATH DAS MOHAPATRA	//	AOD2026000004C202600001
		VS	VS	()	
		COLLECTOR, NAYAGARH		//	
231	D-WP(C)/26106/2026	PATHANI SETHY	RAGHUNATH DAS MOHAPATRA	//	AOD2026000004C202600002
		VS	VS	()	
		COLLECTOR, NAYAGARH		//	
232	D-WP(C)/26107/2026	DUSHMANTA KUMAR SAHU	TUSAR KUMAR MISHRA	//	
	WP(C)/18059/2026	VS	VS	()	
		PROJECT DIRECTOR PIU NATIONAL HIGHWAYS AUTHORITY OF INDIA, BHUBANESWAR		//	
233	D-WP(C)/26108/2026	PRAVAKAR SETHY	RAGHUNATH DAS MOHAPATRA	//	AOD2026000004C202600003
		VS	VS	()	
		COLLECTOR, NAYAGARH		//	
234	D-WP(C)/26109/2026	PADMA LOCHAN SETHY	RAGHUNATH DAS MOHAPATRA	//	AOD2026000004C202600004
		VS	VS	()	
		COLLECTOR, NAYAGARH		//	
235	D-WP(C)/26111/2026	SONALI ACHARYA	KRUSHNA CHANDRA RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/26112/2026	LAXMI PRIYA SAHOO	BRUNDABAN ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/26113/2026	M/S.DILIP CONSTRUCTION PVT.LTD., BHUBANESWAR	PRINCE PATNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/26114/2026	BHAGABANA SAHU	KRUSHNA CHANDRA RATH	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
239	D-WP(C)/26115/2026	SUDHAKAR SATPATHY	MANOJ KUMAR MOHANTY	//	
	WP(C)/17932/2026	VS	VS	0	
		STATE OF ODISHA		//	
240	D-WP(C)/26116/2026	BIJAY KUMAR SWAIN	NISHAT AFREEN	//	
		VS	VS	0	
		UNION OF INDIA		//	
241	D-WP(C)/26117/2026	M/S.TATA PLAY LTD., BHUBANESWAR	MUKESH PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
242	D-WP(C)/26118/2026	SUBHASIS MOHANTY	KRUSHNA CHANDRA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
243	D-WP(C)/26119/2026	BINOD KUMAR JAIN	ASHIS KUMAR MISHRA	//	
	WP(C)/18051/2026	VS	VS	0	
		STATE OF ODISHA		//	
244	D-WP(C)/26121/2026	SUMITRA PAHAN	SUKANTA KUMAR DALAI	//	
	WP(C)/18031/2026	VS	VS	0	
		STATE OF ODISHA		//	
245	D-WP(C)/26122/2026	HRUSHIKESH MATHAN	SARAT CHANDRA PADHI	//	
	WP(C)/17976/2026	VS	VS	0	
		THE SUB-DIVISIONAL MAGISTRATE OFFICE OF THE SUB COLLECTOR AND SDM, BALESWAR		//	
246	D-WP(C)/26123/2026	MRUTYUNJAY MAHAKUL	KRUSHNA CHANDRA RATH	//	
	WP(C)/18047/2026	VS	VS	0	
		THE STATE OF ODISHA		//	
247	D-WP(C)/26124/2026	BIPINI BIHARI SENAPATI	JAMINI KANTA BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
248	D-WP(C)/26125/2026	G.MANJU SERVICES PVT. LTD., CUTTACK	SUKANTA KUMAR DALAI	//	
	WP(C)/18027/2026	VS	VS	0	
		STATE OF ODISHA		//	
249	D-WP(C)/26126/2026	PRAHALLAD KUMAR SATAPATHY	UPASIKA SAMANTARAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
250	D-WP(C)/26127/2026	RASHMI RANJAN MISHRA VS BANK OF BARODA, SAMPUR, BHUBANESWAR	NITYANANDA BEHURIA VS BANK OF BARODA, SAMPUR, BHUBANESWAR	// 0 //	
251	D-WP(C)/26128/2026	RABINDRA CHANDRA PALLAI VS THE COLLECTOR, KENDRAPARA	ARIJEET MISHRA VS THE COLLECTOR, KENDRAPARA	// 0 //	
252	D-WP(C)/26129/2026	ANANTA KUMAR NAIK VS STATE OF ODISHA	UPASIKA SAMANTARAY VS STATE OF ODISHA	// 0 //	
253	D-WP(C)/26130/2026	RAMESH CHANDRA SAHU VS STATE OF ODISHA	UPASIKA SAMANTARAY VS STATE OF ODISHA	// 0 //	
254	D-WP(C)/26131/2026 WP(C)/18015/2026	SABITA SAMAL VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS STATE OF ODISHA	// 0 //	
255	D-WP(C)/26132/2026 WP(C)/17997/2026	MANABA SEVA CHARITABLE TRUST, ANGUL VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS STATE OF ODISHA	// 0 //	
256	D-WP(C)/26133/2026	GOPAL CHARAN MISHRA VS STATE OF ODISHA	UPASIKA SAMANTARAY VS STATE OF ODISHA	// 0 //	
257	D-WP(C)/26134/2026	BHASAN SEKHAR PATI VS STATE OF ODISHA	SOUMENDRA PATTANAİK VS STATE OF ODISHA	// 0 //	
258	D-WP(C)/26135/2026	BALARAM SAHOO VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS STATE OF ODISHA	// 0 //	
259	D-WP(C)/26136/2026	AKSHAY KUMAR SENAPATI VS STATE OF ODISHA	SMRUTI RANJAN PATRA VS STATE OF ODISHA	// 0 //	
260	D-WP(C)/26137/2026 WP(C)/18044/2026	RABINARAYANA DASH VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS STATE OF ODISHA	// 0 //	
261	D-WP(C)/26138/2026	ASHOK KUMAR PANDA	PRASANTA KUMAR NANDA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/18045/2026	VS	VS	()	
		THE COLLECTOR CUM ARBITRATOR (NHAI), GANJAM		//	
262	D-WP(C)/26139/2026	AMITA PANDA	PRASANTA KUMAR NANDA	//	
	WP(C)/18043/2026	VS	VS	()	
		THE COLLECTOR CUM ARBITRATOR (NHAI), GANJAM		//	
263	D-WP(C)/26140/2026	HEMALATA PATRO	PRASANTA KUMAR NANDA	//	
	WP(C)/18028/2026	VS	VS	()	
		ODISHA STATE HOUSING BOARD, BHUBANESWAR		//	
264	D-WP(C)/26141/2026	BHASKAR CHANDRA JENA	BISWAJIT PASAYAT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/26142/2026	BENUDHAR PARIDA	SUKANTA KUMAR DALAI	//	
	WP(C)/18023/2026	VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/26143/2026	LILI PRAVA SAHOO	SWAGAT KUMAR SAHU	//	AOR20220004593C202600025
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/26144/2026	SAI SUPRIT SEN	SUKANTA KUMAR DALAI	//	
	WP(C)/18041/2026	VS	VS	()	
		UNION OF INDIA		//	
268	D-WP(C)/26145/2026	MADHUSMITA SARANGI	SADASIVA PATRA (1)	//	AOD20230000737C202600086
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/26146/2026	N.DHANA LAXMI	BIPLAB MOHANTY	//	
		VS	VS	()	
		THE CHAIRMAN, RAILWAY RECRUITMENT CELL, EAST COAST RAILWAY, BHUBANESWAR/			
270	D-WP(C)/26147/2026	KHELALUR GRAM PANCHAYAT, PURI	SUKANTA KUMAR DALAI	//	
	WP(C)/18020/2026	VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/26151/2026	SK.CHAND	ARUNA NAYAK	//	
		VS	VS	()	
		THE AUTHORISED OFFICER-CUM-REGIONAL MANAGER, CANARA BANK, CUTTACK		//	
272	D-WP(C)/26153/2026	BINAPANI ROUT	SWAGAT KUMAR SAHU	//	AOR20220004593C202600024
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/26154/2026	STATE OF ODISHA M/S KESHARI ESTATE PVT LTD VS	SIDDHANT SARANGI VS	// // ()	AOD20260000163C202600054
274	D-WP(C)/26155/2026	PABITRANANDA PATTANAIAK PURNACHANDRA MALIK VS	SATYA NARAYAN MISHRA 4 VS	// // ()	AOR20220001615C202600083
275	D-WP(C)/26156/2026 WP(C)/18056/2026	STATE OF ODISHA RAGHUNATH MURMU VS	SATYA NARAYAN MISHRA 4 VS	// // ()	AOR20220001615C202600085
276	D-WP(C)/26157/2026	STATE OF ODISHA LIYAKAT ALI KHAN VS	SUBASH CHANDRA ACHARYA VS	// // ()	AOR20220004051C202600023
277	D-WP(C)/26158/2026 WP(C)/18053/2026	COLLECTOR CUM DIST MAGISTRATE, CUTTACK LAMBODHAR MALIK VS	SATYA NARAYAN MISHRA 4 VS	// // ()	AOR20220001615C202600084
278	D-WP(C)/26159/2026	STATE OF ODISHA MANJU SERVICES, CUTTACK VS	SUKANTA KUMAR DALAI VS	// // ()	
279	D-WP(C)/26160/2026 WP(C)/18054/2026	STATE OF ODISHA MUSA MALIK VS	SATYA NARAYAN MISHRA 4 VS	// // ()	AOR20220001615C202600087
280	D-WP(C)/26161/2026	STATE OF ODISHA RAJ KISHORE BEHERA VS	SUBASH CHANDRA ACHARYA VS	// // ()	AOR20220004051C202600022
281	D-WP(C)/26162/2026	STATE OF ODISHA M/S GOURI ANDIA VS	KAJAL SAHOO VS	// // ()	AOR20220001613C202600071
282	D-WP(C)/26163/2026 WP(C)/17969/2026	SUPERINTENDENT, BALASORE III RANGE MAMATA SETHI VS	SAMEER KUMAR DAS VS	// // ()	AOD20240000338C202600033
283	D-WP(C)/26164/2026	STATE OF ODISHA BAIDHARA MALIK VS	SATYA NARAYAN MISHRA 4 VS	// // ()	AOR20220001615C202600086
		STATE OF ODISHA		//	

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284	D-WP(C)/26165/2026 WP(C)/18013/2026	M/S.BIMALA RICE MILL, GANJAM VS BRANCH MANAGER, STATE BANK OF INDIA, GANJAM	PURNA CHANDRA DAS VS VS	// () //	
285	D-WP(C)/26167/2026	KUMAR SAHU VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS VS	// () //	AOD20240000586C202600164
286	D-WP(C)/26168/2026	PIYUSH KUMAR SAHOO VS AUTHORIZED OFFICER CUM CHIEF MANAGER, BANK OF BARODA	ACHYUTANANDA PATTANAIAK VS VS	// () //	AOD20240000586C202600161
287	D-WP(C)/26169/2026	NIRANJAN ROUSTRAY VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS VS	// () //	AOD20240000586C202600162
288	D-WP(C)/26170/2026	SHYAM MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS VS	// () //	AOR20220001615C202600088
289	D-WP(C)/26171/2026	RANJAN MARTHA @ RANJAN KUMAR MARTHA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS VS	// () //	AOD20240000586C202600163
290	D-WPCRL/17166/2026	NAJAMA BIBI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS VS	//0 () //	
291	D-ABLAPL/17100/2026	SEKHAR CHANDRA PATEL VS STATE OF ODISHA	GOKULANANDA SAHU VS VS	SUNDARGARH TOWN /225 /2026 () //	
292	D-ABLAPL/17101/2026	HEMANTA KUMAR TRIPATHY VS STATE OF ODISHA	SASHIBHUSAN DAS VS VS	TANGI /146 /2026 () //	
293	D-ABLAPL/17109/2026	SOURABH DAS VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS VS	BARIPADA TOWN /331 /2026 () //	
294	D-ABLAPL/17110/2026	SATYA RANJAN BEHERA @ SIPUNU VS STATE OF ODISHA	BALARAM NAYAK VS VS	CHARICHHAKA /73 /2026 () //	
295	D-ABLAPL/17113/2026	BHIMSEN PRASAD TUDU	GAJENDRANATH ROUT	BARANGA /283 /2026	AOR20220004106C202600060

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	ABLAPL/6659/2026	VS STATE OF ODISHA	VS	() //	
296	D-ABLAPL/17114/2026	SANTANU BALABANTARAY @ ANUJ BALABANTARAY	ABHIRAJ SAHOO	FATEGARH /305 /2024	
		VS STATE OF ODISHA	VS	() //	
297	D-ABLAPL/17116/2026	HRUSHIKESH PADHAN	UMA SHANKAR PATEL	HEMGIR /260 /2026	AOR20220000263C202600039
		VS STATE OF ODISHA	VS	() //	
298	D-ABLAPL/17117/2026	ADITYA SAMAL@ ADITYA KUMAR SAMAL	BALARAM NAYAK	AUL /360 /2025	
		VS STATE OF ODISHA	VS	() //	
299	D-ABLAPL/17118/2026	DEBASHISH MISHRA	UMA SHANKAR PATEL	SUNDARGARH TOWN /225 /2026	AOR20220000263C202600038
		VS STATE OF ODISHA	VS	() //	
300	D-ABLAPL/17124/2026	SANTOSH KUMAR PRADHAN	BISWAJIT SAHOO	ITAMATI /182 /2026	
		VS STATE OF ODISHA	VS	() //	
301	D-ABLAPL/17126/2026	GADADHAR BEHERA	RAJENDRA NARAYAN ROUT	G.R.P.S.,BERHAMPUR /10 /2025	AOR20220001558C202600122
		VS STATE OF ODISHA	VS	() //	
302	D-ABLAPL/17127/2026	AMULYA ROUT	CHEERA RANJAN SATAPATHY	GURUDIJHATIA /115 /2026	
		VS STATE OF ODISHA	VS	() //	
303	D-ABLAPL/17129/2026	NIRAKAR BHUYAN	SACHIKANTA DASH	ITAMATI /2 /2026	AOR20260000207C202600011
		VS STATE OF ODISHA	VS	() //	
304	D-ABLAPL/17130/2026	POLAKI SATYANARAYANA	SOUBHAGYA KUMAR DASH	GURANDI /28 /2026	AOR20220001631C202600158
		VS STATE OF ODISHA	VS	() //	
305	D-ABLAPL/17131/2026	DR. CHINMOY SAHU	SUBHANKAR ROUT	MAHILA P.S. BUXIBAZAR /66 /2026	
		VS STATE OF ODISHA	VS	() //	
306	D-ABLAPL/17132/2026	MUKTI RAJ GURU @ LUCKY GURU	PARTHA SARATHI DAS	AIR FIELD P.S. /194 /2026	AOD20240000364C202600150
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/17133/2026	STATE OF ODISHA PRATAP KESHARI MAHAPATRA VS	BHABANI SHANKAR DASPARIDA VS	// SONEPUR /188 /2026 ()	
308	D-ABLAPL/17135/2026	STATE OF ODISHA RASHMI RANJAN SWAIN VS	BISHNU CHARAN SWAIN VS	// JAGATSINGPUR /420 /2026 ()	
309	D-ABLAPL/17141/2026	STATE OF ODISHA BAPU @ JYOTIKANTA PARIDA VS	SIDHARTHA MISHRA VS	// PARADEEP MODEL /147 /2026 ()	
310	D-ABLAPL/17142/2026	STATE OF ODISHA SOUBHAGYA RANJAN PALEI VS	ABHISHEK MOHANTY VS	// CUTTACK SADAR /229 /2026 ()	
311	D-ABLAPL/17146/2026	STATE OF ODISHA FIRAN MAJHI VS	BIRAJA PRASANNA DAS VS	// BARKOTE /165 /2017 ()	
312	D-ABLAPL/17147/2026	STATE OF ODISHA CHINU @ CHINMAYA MAHANTA VS	DEBASIS SAHOO VS	// TELKOI /128 /2023 ()	
313	D-ABLAPL/17149/2026	STATE OF ODISHA GOKULA ADAJUALI VS	SIDHARTHA DAS VS	// PUINTALA /136 /2026 ()	
314	D-ABLAPL/17150/2026	STATE OF ODISHA ADIL ALLI VS	DEBASIS SAHOO VS	// GHASIPURA /452 /2025 ()	
315	D-ABLAPL/17152/2026	STATE OF ODISHA DEBASISH DASH VS	SUJIT KUMAR SAHU VS	// KUMBHARAPARA /285 /2026 ()	
316	D-ABLAPL/17153/2026	STATE OF ODISHA RABINDRA SENAPATI VS	DEBASIS SAHOO VS	// GHASIPURA /244 /2026 ()	
317	D-ABLAPL/17155/2026	STATE OF ODISHA PHIROJ BIRA VS STATE OF ODISHA	SUDHIR RANJAN MOHAPATRA VS	// / 0 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/17161/2026	DIPAK KUMAR BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	CHANDABALI /67 /2025 () //	AOD20240000366C202600084
319	D-ABLAPL/17164/2026	RATIKANTA BARIK VS STATE OF ODISHA	DHARMENDRA SETHY VS	BALIAPAL /41 /2026 () //	
320	D-ABLAPL/17165/2026	SUKHIYA SINGH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202600154
321	D-ABLAPL/17167/2026	RAKSHYA BEHERA @ RAKSHYAK @ KSHYAMANID VS STATE OF ODISHA	PRABENNA KUMAR ROUTRAY VS	BARGARH /253 /2026 () //	AOD20240000391C202600055
322	D-ABLAPL/17168/2026	DIPAK KUMAR BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	CHANDABALI /164 /2024 () //	AOD20240000366C202600083
323	D-ABLAPL/17171/2026	SAGAR KUMAR BASKEY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /283 /2026 () //	
324	D-ABLAPL/17172/2026	DR. AMIT MOHANTY VS STATE OF ODISHA	RAMDAS ACHARY VS	MAHILA P.S.(BBSR) /191 /2026 () //	
325	D-ABLAPL/17175/2026	SANJU @ SANJUKTA DALABEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /205 /2026 () //	
326	D-ABLAPL/17176/2026	SRI MANDAL @ SRIDHAR MANDAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI SADAR /117 /2025 () //	
327	D-ABLAPL/17182/2026	MANGALA DALAPATI VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	MACHHKUND /55 /2026 () //	
328	D-ABLAPL/17184/2026	DALI PANDA VS STATE OF ODISHA	GOUTAM KUMAR ROUTRAY VS	BANSADA /125 /2026 () //	
329	D-ABLAPL/17185/2026	BISWAJEET BEHERA	SAMBEET PATTANAYAK	PIPLI /349 /2026	AOR20220001591C202600017

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/17188/2026	BISHNU PRADHAN	DIPTI RANJAN MOHAPATRA	JAJPUR SADAR /203 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/17189/2026	SWARUP KUMAR TRIPATHY	ARUN KUMAR BUDHIA	BHARATPUR PS /250 /2026	AOD20240000603C202600021
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/17191/2026	VISHAL PRADHAN	DIPTI RANJAN MOHAPATRA	CHAULIAGANJA /15 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/17193/2026	SAGAR KUMAR BASKEY	PRAVASH CHANDRA JENA	JALESWAR /216 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/17194/2026	SAUBHAGYA BADAJENA	JYOTIRMAYA SAHOO	KHURDA MODEL /327 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/17195/2026	SARASWATI SAHU	ASMIYA RANJAN MAJHI	KUAKHIA /184 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/17198/2026	SARASWATI SAHU	ASMIYA RANJAN MAJHI	KUAKHIA /186 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/17200/2026	DAMU KHILLA	ABHAS MOHANTY	MUDULIPODA /41 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/17202/2026	ANAMA SAMANTARAY	MANAS KUMAR CHAND	NIRAKARPUR /166 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/17203/2026	SUDHANSHU SHEKHAR ROUT	BIDYALOK MOHAPATRA	BHARATPUR PS /459 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/17205/2026	RATAN @ RATNAKAR BEHERA	MANAS KUMAR CHAND	TANGI (KHURDA) /399 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/17206/2026	STATE OF ODISHA RAKSHYA BEHERA @ RAKSHYAK @ KSHYAMANIDHAR BEHERA	PRABHAKAR KUMAR ROUTRAY	// BARGARH /252 /2026	AOD20240000391C202600056
		VS	VS	()	
342	D-ABLAPL/17207/2026	STATE OF ODISHA MAKARDHWAJ BHOI	BISWAJIT RANJAN TRIPATHY	// SPL.TASK FORCE /6 /2023	AOD20240000069C202600027
		VS	VS	()	
343	D-ABLAPL/17208/2026	STATE OF ODISHA SAROJ SAHOO @ SAROJ KUMAR SAHOO @ SAHU	PRAVASH CHANDRA JENA	// JALESWAR /283 /2026	
		VS	VS	()	
344	D-ABLAPL/17211/2026	STATE OF ODISHA MUNA JENA	JYOTIRMAYA SAHOO	// BEGUNIA P.S. /229 /2026	
		VS	VS	()	
345	D-ABLAPL/17212/2026	STATE OF ODISHA AKASH BARA	BICHITRA NARAYANA SATAPATHY	// ABHAYACHANDPUR /136 /2026	
		VS	VS	()	
346	D-ABLAPL/17213/2026	STATE OF ODISHA HUSSAINI LOKHANDWALA	SMRUTI RANJAN ROUT	// TARBHA /192 /2026	
		VS	VS	()	
347	D-ABLAPL/17214/2026	STATE OF ODISHA DHANANJAY PATRA	BICHITRA NARAYANA SATAPATHY	// ERASAMA /185 /2026	
		VS	VS	()	
348	D-ABLAPL/17219/2026	STATE OF ODISHA PRATYUSH RANJAN NAYAK	SUNIL PATTANAİK	// RAIKIA /65 /2018	
		VS	VS	()	
349	D-ABLAPL/17221/2026	STATE OF ODISHA SATPATHI PRADHAN	GOUTAM CHARAN ROUT	// GOLANTHARA (BERHAMPUR) /37 /2026	
		VS	VS	()	
350	D-ABLAPL/17223/2026	STATE OF ODISHA SUBODH BEHERA @ SUBODH KUMAR BEHERA	PRAVASH CHANDRA JENA	// JALESWAR /216 /2026	
		VS	VS	()	
351	D-ABLAPL/17224/2026	STATE OF ODISHA PRABHAKAR PRADHAN @ REDDY	SANTOSH KUMAR MAHANTY	// RAMBHA (KHALLIKOTE) /220 /2026	AOD20240000242C202600151
		VS	VS	()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :08/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/17226/2026	SUDARSAN MUDULI VS STATE OF ODISHA	DEBASISH PATNAIK VS	DERABIS /90 /2026 () //	
353	D-ABLAPL/17227/2026	NARAYAN SHANKAR MAHAPATRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SONEPUR /188 /2026 () //	
354	D-ABLAPL/17229/2026	SK. KASIM @ SK. KASIM KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /273 /2026 () //	
355	D-ABLAPL/17230/2026	AMAR NAYAK @ MANTU NAYAK VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	BHARATPUR PS /154 /2026 () //	
356	D-ABLAPL/17234/2026	JITENDRA KUMAR SAHOO @ JITENDRA SAHOO VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	RAJKANIKA /273 /2026 () //	
357	D-ABLAPL/17235/2026	SUMANTA KUMAR PUROHIT @ MANTU PUROHIT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIRAKHOL /101 /2026 () //	
358	D-ABLAPL/17239/2026	DURGA PRASAD TRIPATHY VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	JEYPORE VIGILANCE /8 /2026 () //	
359	D-ABLAPL/17240/2026	SK. FIROZ VS STATE OF ODISHA	ARIJEET MISHRA VS	CHANDABALI /215 /2026 () //	
360	D-ABLAPL/17242/2026	SK.RIZWANUJ ZAMA @ SEK RIZUAN UZ ZAMA VS STATE OF ODISHA	SABYASACHI MISHRA VS	KHUNTA /137 /2026 () //	
361	D-ABLAPL/17243/2026	PRAGNYA PARAMITA TRIPATHY VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	JEYPORE VIGILANCE /8 /2026 () //	
362	D-ABLAPL/17244/2026	NIRANJAN JENA @ HIRU VS STATE OF ODISHA	ASIT KUMAR JENA VS	JATNI P.S. /136 /2026 () //	
363	D-ABLAPL/17245/2026	DIPIKA DIPANWITA SADHANGI	DIPTI RANJAN BHOKTA	JEYPORE VIGILANCE /8 /2026	

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
364	D-ABLAPL/17246/2026	STATE OF ODISHA(VIG.) NIRANJAN JENA @ HIRU	ASIT KUMAR JENA	JATNI P.S. /227 /2026	
		VS	VS	()	
365	D-ABLAPL/17247/2026	STATE OF ODISHA SUKANTA DAS	ARIJEET MISHRA	CHANDABALI /218 /2026	
		VS	VS	()	
366	D-ABLAPL/17249/2026	STATE OF ODISHA BIJAYA KUMAR TRIPATHY	DIPTI RANJAN BHOKTA	JEYPORE VIGILANCE /8 /2026	
		VS	VS	()	
367	D-ABLAPL/17250/2026	STATE OF ODISHA(VIG.) KARTHIK NAGA @ KARTIK NAG	ARIJEET MISHRA	JEYPORE TOWN /418 /2025	
		VS	VS	()	
368	D-ABLAPL/17252/2026	STATE OF ODISHA SONU PANDEY @ PANDAY	SOUMYA RANJAN DAS	PLANTSITE /343 /2026	
		VS	VS	()	
369	D-ABLAPL/17253/2026	STATE OF ODISHA SATYABAN MAJHI @ SIPUN	BASANTA KUMAR DAS	KULIANA /91 /2026	
		VS	VS	()	
370	D-ABLAPL/17254/2026	STATE OF ODISHA AJIT SAGAR @ AJIT KUMAR SAGAR	ARIJEET MISHRA	JEYPORE TOWN /104 /2026	
		VS	VS	()	
371	D-ABLAPL/17259/2026	STATE OF ODISHA BIJAY KUMAR DALEI @ BIJAY DALEI	AMULYA RATNA PANDA	BAISINGA /142 /2026	
		VS	VS	()	
372	D-ABLAPL/17261/2026	STATE OF ODISHA DEBADARSHI SAHU@ DEVADARSHI SAHU	RAMANI KANTA PATTANAIK	KUAKHIA /234 /2026	
		VS	VS	()	
373	D-ABLAPL/17262/2026	STATE OF ODISHA SOHAM RAY	SUDHANSU PRASAD MAHAPATRA	PURI TOWN /355 /2026	
		VS	VS	()	
374	D-ABLAPL/17263/2026	STATE OF ODISHA SARASWATI SAHU	ASMIYA RANJAN MAJHI	KUAKHIA /100 /2026	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :08/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/17265/2026	STATE OF ODISHA SK. SAJAN VS	AMULYA RATNA PANDA VS	// JALESWAR /323 /2026 ()	
376	D-ABLAPL/17276/2026	STATE OF ODISHA SANTOSH KUMAR MUNI VS	DR. SIMANCHALLA RANJIT VS	// NIMAKHANDI /142 /2026 ()	
377	D-ABLAPL/17279/2026	STATE OF ODISHA HRUDAYA BALLAVA PATASANI VS	ACHYUTANANDA PATTANAIAK VS	// INDUSTRIAL ESTATE PS /157 /2026 ()	AOD20240000586C202600160
378	D-ABLAPL/17289/2026	STATE OF ODISHA MINTU @ SAMSHED ALAM VS	GOUTAM CHARAN ROUT VS	// DAITARI /50 /2026 ()	
379	D-ABLAPL/17290/2026	STATE OF ODISHA SIGIDANU HARIKRUSHNA DORA @ S. HARIKRUSHNA DORA VS	ANDEA MISHRA VS	// CHANDABALI /217 /2026 ()	
380	D-ABLAPL/17291/2026	STATE OF ODISHA RUPENDRA SAMARATH@PANKA VS	TUKUNA KUMAR MISHRA VS	// DABUGAM /104 /2019 ()	
381	D-ABLAPL/17300/2026	STATE OF ODISHA TARANI BARIK @ MADAN BARIK VS	RAJENDRA NARAYAN ROUT VS	// PUINTALA /324 /2025 ()	AOR20220001558C202600124
382	D-ABLAPL/17301/2026	STATE OF ODISHA RAKESH NAYAK VS	BIJAY KUMAR BEHERA VS	// BOLAGARH P.S. /250 /2026 ()	AOR20220001736C202600134
383	D-ABLAPL/17302/2026	STATE OF ODISHA RAKESH KUMAR BEHERA @ RAKESH BEHERA VS	BIJAY KUMAR BEHERA VS	// BHARATPUR PS /480 /2026 ()	AOR20220001736C202600133
384	D-ABLAPL/17303/2026	STATE OF ODISHA PABITRA JANI VS	JNYANANANDA PANDA VS	// MAIDALPUR /20 /2026 ()	AOR20220001238C202600005
385	D-ABLAPL/17304/2026	STATE OF ODISHA NILAKANTHA AGRIA VS STATE OF ODISHA	JNYANANANDA PANDA VS	// MAIDALPUR /20 /2026 () //	AOR20220001238C202600004

# ORISSA HIGH COURT

MISC CASES FILED on :08/06/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLLP/17174/2026 CRLLP/ /	STATE OF ODISHA MP	UDIT RANJAN JENA, A.G.A.	48/2026
2	D-CMAPL/26150/2026 CMAPL/ /	GAYARAM BARIK MP	DWARIKA PRASAD MOHANTY	151/2026
3	D-CRLMP/17151/2026 CRLMP/738/2026	BIRANCHI NARAYAN MOHANTY MP	SWARUP KUMAR PATNAIK	152/2026
4	D-TRP(C)/26002/2026 TRP(C)/ /	KARISMA DAS MP	MANOJ KUMAR PANDA	196/2026
5	D-RPFAM/14026/2026 RPFAM/98/2026	CHITTARANJAN DAS MP	ARUN KUMAR DAS	240/2026
6	D-MATA/26017/2026 MATA/ /	PRAVIN KUMAR SINGH @ PINTU SINGH MP	RAJENDRA NARAYAN ROUT	352/2026
7	D-BLAPL/5400/2026 BLAPL/1929/2026	YUVRAJ PASWAN MP	KODANDA KUMAR BHUYAN	426/2026
8	D-BLAPL/14924/2026 BLAPL/ /	SUDEEP BEHERA @ SUDEEP KUMAR BEHERA MP	ABHILASHA P.B. BAHALI	427/2026
9	D-BLAPL/17192/2026 BLAPL/ /	KUMOD PRADHAN MP	DHIRENDRA KUMAR MOHAPATRA	428/2026
10	D-CRLREV/17156/2026 CRLREV/ /	DEBENDRA JENA @ DEBENDRA KUMAR JENA MP	JENAS KUMAR CHAND	666/2026
11	D-CRLREV/17156/2026 CRLREV/ /	DEBENDRA JENA @ DEBENDRA KUMAR JENA MP	JENAS KUMAR CHAND	667/2026
12	D-CRLREV/17156/2026 CRLREV/ /	DEBENDRA JENA @ DEBENDRA KUMAR JENA MP	JENAS KUMAR CHAND	668/2026
13	D-CRLREV/17163/2026 CRLREV/ /	SUDAMA NAG MP	RAMAKANTA PRADHAN	669/2026
14	D-CRLREV/17163/2026 CRLREV/ /	SUDAMA NAG MP	RAMAKANTA PRADHAN	670/2026
15	D-RSA/10158/2026 RSA/138/2026	BAGGI MANGA REDDY MP	AJAYA KUMAR NANDA	887/2026
16	D-RSA/25903/2026 RSA/ /	KUDUSI MUTYALU MP	DEEPALI MAHAPATRA	888/2026
17	D-RSA/25904/2026 RSA/ /	D SIMADRI PATRA MP	DEEPALI MAHAPATRA	889/2026
18	D-RSA/25349/2026 RSA/297/2026	SANTOSH KUMAR MOHANTY MP	SUMIT KUMAR MOHANTY	890/2026
19	D-RSA/26037/2026 RSA/ /	SUKANTA KUMAR BISWAL MP	MADAN MOHAN SWAIN	891/2026
20	D-FAO/26152/2026 FAO/ /	SURESH KUMAR JENA MP	ANANTA NARAYAN PATTANAYAK	937/2026
21	D-FAO/26152/2026 FAO/ /	SURESH KUMAR JENA MP	ANANTA NARAYAN PATTANAYAK	938/2026
22	D-ABLAPL/16335/2026 ABLAPL/6352/2026	VAISHALI MP	DR. SUSANT KUMAR KANUNGO	959/2026
23	D-ABLAPL/8038/2026 ABLAPL/3319/2026	SANJAY NAYAK MP		960/2026
24	D-ABLAPL/11315/2020 ABLAPL/11315/2020	HARI NAG @ KALU MP		961/2026
25	D-ABLAPL/5470/2019 ABLAPL/5470/2019	RAMESH CHANDRA BAGHA@RAMESH BAGHA MP		962/2026
26	D-ABLAPL/16250/2026	BEBINA PANIGRAHI	SWAGATIKA PANDA	

	ABLAPL/6328/2026	MP		963/2026
27	D-ABLAPL/10162/2026	UMESH MAHAPATRA @ MUNA MAHAPATRA	IRAN KISHOR SWAIN	
	ABLAPL/4107/2026	MP		964/2026
28	D-ABLAPL/12836/2026	PRADEEP KUMAR GHOSH		
	ABLAPL/5036/2026	MP		965/2026
29	D-ABLAPL/12835/2026	SUMANTA KUMAR GANDHI		
	ABLAPL/5034/2026	MP		966/2026
30	D-CMP/26027/2026	CHAGUL OJHA@CHUGULI OJHA	MAHESWAR MOHANTY	
	CMP/ /	MP		1083/2026
31	D-CMP/26120/2026	DHRUV AGARWAL	BRAHMANANDA DAS	
	CMP/ /	MP		1084/2026
32	D-CMP/26120/2026	DHRUV AGARWAL	BRAHMANANDA DAS	
	CMP/ /	MP		1085/2026
33	D-MACA/25998/2026	B.SARADA REDDY	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1321/2026
34	D-MACA/25998/2026	B.SARADA REDDY	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1322/2026
35	D-MACA/26009/2026	TRINATH SAHOO	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1323/2026
36	D-MACA/281/2022	DM. M/S. NATIONAL INSURANCE CO. LTD.		
	MACA/281/2022	MP		1324/2026
37	D-MACA/10003/2025	ASHUTOSH @ ASHISH NAIK	PABITRA KUMAR NAYAK	
	MACA/344/2025	MP		1325/2026
38	D-MACA/20109/2026	NARAYAN MEKAP	KAPILA CHARAN NAYAK	
	MACA/ /	MP		1326/2026
39	D-MACA/18231/2026	ISARATUN BIBI	KAPILA CHARAN NAYAK	
	MACA/ /	MP		1327/2026
40	D-MACA/18231/2026	ISARATUN BIBI	KAPILA CHARAN NAYAK	
	MACA/ /	MP		1328/2026
41	D-MACA/26110/2026	LAXMIPRIYA BEHERA	DEBASISH PATNAIK	
	MACA/ /	MP		1329/2026
42	D-MACA/26110/2026	LAXMIPRIYA BEHERA	DEBASISH PATNAIK	
	MACA/ /	MP		1330/2026
43	D-MACA/26018/2026	PUNAM MEHER	UMA SHANKAR PATEL	
	MACA/ /	MP		1331/2026
44	D-MACA/26018/2026	PUNAM MEHER	UMA SHANKAR PATEL	
	MACA/ /	MP		1332/2026
45	D-MACA/26020/2026	PUNAM MEHER	UMA SHANKAR PATEL	
	MACA/ /	MP		1333/2026
46	D-MACA/26020/2026	PUNAM MEHER	UMA SHANKAR PATEL	
	MACA/ /	MP		1334/2026
47	D-CRLMC/17111/2026	BISHNU KALIA @ BITUA KALIA @ BITU	GOURAV MOHANTY	
	CRLMC/ /	MP		1436/2026
48	D-CRLMC/17137/2026	BINAYAK ROUT	BIDYADHAR MANSING	
	CRLMC/ /	MP		1437/2026
49	D-CRLMC/39254/2025	GANESH KUMBHAR	JAYADEBA BEHERA	
	CRLMC/5463/2025	MP		1438/2026
50	D-CRLMC/17140/2026	AJIT TARIA	PRASANTA KUMAR TRIPATHY	
	CRLMC/ /	MP		1439/2026
51	D-CRLMC/17140/2026	AJIT TARIA	PRASANTA KUMAR TRIPATHY	
	CRLMC/ /	MP		1440/2026
52	D-CRLMC/17143/2026	BAPU @ JYOTIKANTA PARIDA	SIDHARTHA MISHRA	
	CRLMC/ /	MP		1441/2026
53	D-CRLMC/17145/2026	RIAZ KHAN @ MOHAMMAD RIYAZUDDIN	PRAGYAN PARAMITA MOHANTY	
	CRLMC/ /	MP		1442/2026
54	D-CRLMC/14019/2026	SANANDA BEHERA		
	CRLMC/1588/2026	MP		1443/2026
55	D-CRLMC/8495/2026	SURYAKANTA JENA		
	CRLMC/1020/2026	MP		1444/2026
56	D-CRLMC/17173/2026	MANOJ KUMAR SENAPATI	SUBRAT SATPATHY	
	CRLMC/ /	MP		1445/2026
57	D-CRLMC/17179/2026	BULA KHILAR	ANIRUDHA DAS	
	CRLMC/ /	MP		1446/2026

58	D-CRLMC/17187/2026 CRLMC/ /	BIKRAM KUMAR GUPTA MP	SURYAKANTA DASH	1447/2026
59	D-CRLMC/17232/2026 CRLMC/ /	PALLABHA@JUDHISTIR PANAKA MP	TUKUNA KUMAR MISHRA	1448/2026
60	D-CRLMC/17258/2026 CRLMC/ /	SAMIKHYA MOHANTY MP	SOUBHAGYA SWAIN	1449/2026
61	D-CRLMC/17305/2026 CRLMC/ /	BHIMASEN DALEI MP	HAREKRUSHNA DASH	1450/2026
62	D-CRLA/33109/2025 CRLA/1243/2025	SUDAM SWAIN MP	SAMVIT MOHANTY, SANJIT MISHRA, R.SAMAL, S.R.SUBUDDHI	1485/2026
63	D-CRLA/36236/2025 CRLA/1358/2025	RAMESH HARIJAN MP	ANIRUDHA DAS	1486/2026
64	D-CRLA/36236/2025 CRLA/1358/2025	RAMESH HARIJAN MP	ANIRUDHA DAS	1487/2026
65	D-CRLA/17138/2026 CRLA/ /	PRAVAT KUMAR ROUT @ BABU MP	BISWABHUSAN DAS	1488/2026
66	D-CRLA/17138/2026 CRLA/ /	PRAVAT KUMAR ROUT @ BABU MP	BISWABHUSAN DAS	1489/2026
67	D-CRLA/17138/2026 CRLA/ /	PRAVAT KUMAR ROUT @ BABU MP	BISWABHUSAN DAS	1490/2026
68	D-CRLA/17215/2026 CRLA/ /	SAMIM KHAN MP	ANIRUDHA DAS	1491/2026
69	D-CRLA/17215/2026 CRLA/ /	SAMIM KHAN MP	ANIRUDHA DAS	1492/2026
70	D-CRLA/17228/2026 CRLA/ /	SADANANDA PRADHAN MP	PRAJIT KUMAR PRADHAN	1493/2026
71	D-CRLA/17228/2026 CRLA/ /	SADANANDA PRADHAN MP	PRAJIT KUMAR PRADHAN	1494/2026
72	D-CRLA/17228/2026 CRLA/ /	SADANANDA PRADHAN MP	PRAJIT KUMAR PRADHAN	1495/2026
73	D-CRLA/17241/2026 CRLA/ /	DEBENDRA BHUE@DEBEN MP	BIJAYA KUMAR RAGADA	1496/2026
74	D-CRLA/17241/2026 CRLA/ /	DEBENDRA BHUE@DEBEN MP	BIJAYA KUMAR RAGADA	1497/2026
75	D-CRLA/17283/2026 CRLA/ /	SANJIT @ SANJIB THATI @ SANJIT THATIJUGALA KISHORE PANDA MP		1498/2026
76	D-CRLA/17283/2026 CRLA/ /	SANJIT @ SANJIB THATI @ SANJIT THATIJUGALA KISHORE PANDA MP		1499/2026
77	D-WA/26092/2026 WA/ /	KARNADEV SAMADDAR MP	AMIT PATTNAIK	2008/2026
78	D-WA/26148/2026 WA/ /	SUBRAT KUMAR TRIPATHY MP	SOMA PATNAIK	2009/2026
79	D-WA/26149/2026 WA/ /	BINAYAK RANJAN KAR MP	SOMA PATNAIK	2010/2026
80	D-WP(C)/25993/2026 WP(C)/18033/2026	BHANUMATI JENA MP	SOMANATH NANDA	10858/2026
81	D-WP(C)/3649/2026 WP(C)/3082/2026	MAYABATI MUNDA MP	BYOMOKESH SAHOO	10859/2026
82	D-WP(C)/25997/2026 WP(C)/ /	RAJENDRA HARIJAN MP	NEELAKANTHA PANDA	10860/2026
83	D-WP(C)/25999/2026 WP(C)/17923/2026	SASMITA MOHAPATRA MP	SAROJA KANTA SAMAL	10861/2026
84	D-WP(C)/26000/2026 WP(C)/ /	DHARANIDHAR @ DHARANI JENA MP	SOMANATH NANDA	10862/2026
85	D-WP(C)/25740/2026 WP(C)/17868/2026	M/S.GM IRON AND STEEL COMPANY LTD. MP	SUKANTA KUMAR ROUT	10863/2026
86	D-WP(C)/26001/2026 WP(C)/17914/2026	PRATAP KESHARI HOTA MP	KABIR KUMAR JENA	10864/2026
87	D-WP(C)/26004/2026 WP(C)/18039/2026	SUBHS CAFE, BHADRAK MP	SOMANATH NANDA	10865/2026
88	D-WP(C)/26005/2026 WP(C)/ /	BHARAT MALIK MP	SUKANTA KUMAR NAYAK	10866/2026
89	D-WP(C)/25727/2026	M/S. BKD INFRASTRUCTURE PVT. LTD AND PRABODH CHANDRA KUMAR INFRASTRUCTURE PVT. LTD. (JV), SAMBALPUR		

	WP(C)/17742/2026	MP		10867/2026
90	D-WP(C)/25727/2026 WP(C)/17742/2026	M/S. BKD INFRASTRUCTURE PVT. LTD ANPRABODHA CHANDRA NAYAK	PRABODHA CHANDRA NAYAK	10868/2026
91	D-WP(C)/26006/2026 WP(C)/17934/2026	KANDURI CHARAN PRADHAN	MANAS RANJAN PRADHAN	10869/2026
92	D-WP(C)/18090/2026 WP(C)/13543/2026	M/S RANJIT KUMAR DASH	PRABODHA CHANDRA NAYAK	10870/2026
93	D-WP(C)/18090/2026 WP(C)/13543/2026	M/S RANJIT KUMAR DASH	PRABODHA CHANDRA NAYAK	10871/2026
94	D-WP(C)/26010/2026 WP(C)/ /	SISIR JENA	SOMANATH NANDA	10872/2026
95	D-WP(C)/26012/2026 WP(C)/17924/2026	NALINIKANTA RAY	SHASHI BHUSAN JENA	10873/2026
96	D-WP(C)/23108/2026 WP(C)/16494/2026	BHAGABAN PATTNAIK	SUDHANSU SEKHAR JENA	10874/2026
97	D-WP(C)/26011/2026 WP(C)/17929/2026	JAGANNATH PATSANI	SUJATA JENA	10875/2026
98	D-WP(C)/20520/2026 WP(C)/16470/2026	MANORANJAN BISWAL	GOPINATH MISHRA	10876/2026
99	D-WP(C)/24924/2026 WP(C)/17339/2026	SARAT KUMAR BISWAL @ PRADHAN	SUDHANSU SEKHAR JENA	10877/2026
100	D-WP(C)/25995/2026 WP(C)/17980/2026	SAILABALA PADHI	PRANAYA SWAIN	10878/2026
101	D-WP(C)/26016/2026 WP(C)/ /	BABAJI CHARAN SAHOO	SUKANTA KUMAR NAYAK	10879/2026
102	D-WP(C)/26021/2026 WP(C)/ /	PRABODHA KUMAR BEBARTA	LAXMIKANTA MOHANTY	10880/2026
103	D-WP(C)/20377/2026 WP(C)/13978/2026	BIMBADHAR MAHANTA		10881/2026
104	D-WP(C)/26023/2026 WP(C)/ /	DIBYASINGH MALIK	SUKANTA KUMAR NAYAK	10882/2026
105	D-WP(C)/3320/2026 WP(C)/2816/2026	Dr. SUBRAT KUMAR SATAPATHY	SOMA PATNAIK	10883/2026
106	D-WP(C)/20002/2026 WP(C)/14390/2026	RANAJIT KUMAR PANDA	SHIVSANKAR MOHANTY	10884/2026
107	D-WP(C)/26026/2026 WP(C)/ /	BABA MALIK	SUKANTA KUMAR NAYAK	10885/2026
108	D-WP(C)/26025/2026 WP(C)/17951/2026	DR. ARCHANA AGRAWAL	ARJUNA CHARANA BEHERA	10886/2026
109	D-WP(C)/25883/2026 WP(C)/17961/2026	SURYA PRAKASH JENA	PRADEEP KUMAR MOHANTY	10887/2026
110	D-WP(C)/25888/2026 WP(C)/17950/2026	NIRANJAN SAHOO	PRADEEP KUMAR MOHANTY	10888/2026
111	D-WP(C)/25891/2026 WP(C)/17952/2026	RAMA CHANDRA PANDA	PRADEEP KUMAR MOHANTY	10889/2026
112	D-WP(C)/26028/2026 WP(C)/17936/2026	M/S IB VALLEY TRANSPORT, JHARSUGUDA	LAXMINARAYAN PATEL	10890/2026
113	D-WP(C)/26029/2026 WP(C)/ /	SAROJ KUMAR DASH	SUKANTA KUMAR NAYAK	10891/2026
114	D-WP(C)/26031/2026 WP(C)/18008/2026	BIBHU PRASAD KHUNTIA	ALOK KUMAR PANDA	10892/2026
115	D-WP(C)/26033/2026 WP(C)/ /	PRAKASH MALIK	SUKANTA KUMAR NAYAK	10893/2026
116	D-WP(C)/26032/2026 WP(C)/18024/2026	RAMESH CHANDRA JENA @ RAMA JENA	MAHESWAR MOHANTY	10894/2026
117	D-WP(C)/26034/2026 WP(C)/18011/2026	SANTOSH NAYAK	ALOK KUMAR PANDA	10895/2026
118	D-WP(C)/26035/2026 WP(C)/18019/2026	JAYANTA KUMAR JENA	MAHESWAR MOHANTY	10896/2026
119	D-WP(C)/26022/2026 WP(C)/17939/2026	JAYANTA PATRA	BIJAYA KUMAR PARIDA 2	10897/2026
120	D-WP(C)/26038/2026 WP(C)/17953/2026	PRADEEP KUMAR MOHANTY	PRADEEP KUMAR MOHANTY	10898/2026

121	D-WP(C)/26040/2026 WP(C)/17991/2026	DAKSHYA KUMAR SAHOO MP	DAYANIDHI MISHRA	10899/2026
122	D-WP(C)/26043/2026 WP(C)/17975/2026	HIMANSU SEKHAR CHAND MP	SARASWATI SENAPATI	10900/2026
123	D-WP(C)/26041/2026 WP(C)/17984/2026	BALARAM PANDA MP	JAJATI KESHARI KHUNTIA	10901/2026
124	D-WP(C)/26050/2026 WP(C)/18009/2026	JAY KISHORE CHOUBEY MP	NIRANJAN LENKA	10902/2026
125	D-WP(C)/26049/2026 WP(C)/18018/2026	MD ZAKIR HUSSEIN MP	SIDHARTHA DAS	10903/2026
126	D-WP(C)/26042/2026 WP(C)/ /	PRAVAT RANJAN MOHANTY MP	HIMANSU SEKHAR SAHU	10904/2026
127	D-WP(C)/26052/2026 WP(C)/ /	M/S.ISPAT UDYOG, CUTTACK MP	PRANAYA KISHORE HARICHANDAN	10905/2026
128	D-WP(C)/26053/2026 WP(C)/17989/2026	DR. SANJIB KUMAR PANDA MP	AVIJIT MISHRA	10906/2026
129	D-WP(C)/26054/2026 WP(C)/ /	DRAUPADI CHANDAN MP	NIRANJAN LENKA	10907/2026
130	D-WP(C)/26057/2026 WP(C)/17990/2026	DR. SHANKAR RAM CHANDWANI MP	AVIJIT MISHRA	10908/2026
131	D-WP(C)/26059/2026 WP(C)/ /	BASANTA KUMAR DAS MP	NIRANJAN LENKA	10909/2026
132	D-WP(C)/26060/2026 WP(C)/17994/2026	BIRAKISHORE MANDHATA @ BIRANCHI MANDHATA MP	SANTOSH KUMAR SAMANTARAY	10910/2026
133	D-WP(C)/21210/2025 WP(C)/15159/2025	APOLLO HOSPITALS AND ENTERPRISES @ ANAPOLLO HOSPITAL BENEER LTD., BBSR MP	SANTOSH KUMAR SAMANTARAY	10911/2026
134	D-WP(C)/26066/2026 WP(C)/17979/2026	JAY KISHORE CHOUBEY MP	NIRANJAN LENKA	10912/2026
135	D-WP(C)/26068/2026 WP(C)/18002/2026	M/S. MAA BIRAJA TRADERS, JAJPUR MP	SIDHANT DWIBEDI	10913/2026
136	D-WP(C)/26070/2026 WP(C)/17996/2026	BHABAGRAHI CHOTTARAY MP	SANTOSH KUMAR SAMANTARAY	10914/2026
137	D-WP(C)/26072/2026 WP(C)/17949/2026	GODABARTY NARSINGH MURTY MP	BYOMOKESH SAHOO	10915/2026
138	D-WP(C)/26071/2026 WP(C)/17995/2026	PRADIPTA ROUT MP	NIRANJAN LENKA	10916/2026
139	D-WP(C)/26074/2026 WP(C)/17999/2026	BIJAY ROUTRAY @ BULU ROUTRAY MP	SANTOSH KUMAR SAMANTARAY	10917/2026
140	D-WP(C)/26078/2026 WP(C)/18000/2026	PITABASH CHOTTARAY MP	SANTOSH KUMAR SAMANTARAY	10918/2026
141	D-WP(C)/26079/2026 WP(C)/ /	BUBHUTI BHUSAN NAYAK MP	SARASWATI SENAPATI	10919/2026
142	D-WP(C)/26082/2026 WP(C)/18003/2026	BANKANIDHI BAHUBALENDRA MP	SANTOSH KUMAR SAMANTARAY	10920/2026
143	D-WP(C)/26085/2026 WP(C)/17956/2026	ALOK RANJAN PATRA MP	BRAHMANANDA TRIPATHY	10921/2026
144	D-WP(C)/26087/2026 WP(C)/18017/2026	BHIKARI MUDULI MP	MANOJ KUMAR PATI	10922/2026
145	D-WP(C)/26088/2026 WP(C)/18006/2026	BIRAKISHORE MANDHATA @ BIRANCHI MANDHATA MP	SANTOSH KUMAR SAMANTARAY	10923/2026
146	D-WP(C)/26046/2026 WP(C)/ /	ANIL KUMAR NAYAK MP	ATUL TRIPATHY	10924/2026
147	D-WP(C)/26089/2026 WP(C)/18012/2026	MAHAVIR INFRA-DEVELOPERS (P) LTD., BHUBANESWAR MP	SUKANTA KUMAR DALAI	10925/2026
148	D-WP(C)/26093/2026 WP(C)/18016/2026	MAHAVIR INFRA DEVELOPERS ( P ) LTD., BHUBANESWAR MP	SUKANTA KUMAR DALAI	10926/2026
149	D-WP(C)/26094/2026 WP(C)/18007/2026	RAMANATH SUTAR MP	BIKRAM KUMAR BEHERA	10927/2026
150	D-WP(C)/26096/2026 WP(C)/17944/2026	JYOTIRMA YEE RAY MP	SOURAV SUMAN BHUYAN	10928/2026
151	D-WP(C)/23610/2026 WP(C)/17024/2026	KAMRAN AGRI TRADERS MP	SUKANTA KUMAR DALAI	10929/2026
152	D-WP(C)/51105/2025	LAXSAN ASSOCIATES, BHUBANESWAR	M/S. SUKANTA KUMAR DALAI	

	WP(C)/35431/2025	MP		10930/2026
153	D-WP(C)/26103/2026 WP(C)/18004/2026	LINGARAJ SAHOO MP	JYOTIRMAYA SAHOO	10931/2026
154	D-WP(C)/53400/2025 WP(C)/36805/2025	SAMIR KUMAR SAHOO MP		10932/2026
155	D-WP(C)/26115/2026 WP(C)/17932/2026	SUDHAKAR SATPATHY MP	MANOJ KUMAR MOHANTY	10933/2026
156	D-WP(C)/26117/2026 WP(C)/ /	M/S.TATA PLAY LTD., BHUBANESWAR MP	MUKESH PANDA	10934/2026
157	D-WP(C)/26121/2026 WP(C)/18031/2026	SUMITRA PAHAN MP	SUKANTA KUMAR DALAI	10935/2026
158	D-WP(C)/26122/2026 WP(C)/17976/2026	HRUSHIKESH MATHAN MP	SARAT CHANDRA PADHI	10936/2026
159	D-WP(C)/26101/2026 WP(C)/17967/2026	CHITTARANJAN PRADHAN MP	TRILOCHAN DASH	10937/2026
160	D-WP(C)/26125/2026 WP(C)/18027/2026	G.MANJU SERVICES PVT. LTD., CUTTACK MP	SUKANTA KUMAR DALAI	10938/2026
161	D-WP(C)/26127/2026 WP(C)/ /	RASHMI RANJAN MISHRA MP	NITYANANDA BEHURIA	10939/2026
162	D-WP(C)/26131/2026 WP(C)/18015/2026	SABITA SAMAL MP	SUKANTA KUMAR DALAI	10940/2026
163	D-WP(C)/26132/2026 WP(C)/17997/2026	MANABA SEVA CHARITABLE TRUST, ANGERI MP	ANANDANANDA MOHAPATRA	10941/2026
164	D-WP(C)/26135/2026 WP(C)/ /	BALARAM SAHOO MP	JAGAJIBAN PRADHAN	10942/2026
165	D-WP(C)/26140/2026 WP(C)/18028/2026	HEMALATA PATRO MP	PRASANTA KUMAR NANDA	10943/2026
166	D-WP(C)/26141/2026 WP(C)/ /	BHASKAR CHANDRA JENA MP	BISWAJIT PASAYAT	10944/2026
167	D-WP(C)/26142/2026 WP(C)/18023/2026	BENUDHAR PARIDA MP	SUKANTA KUMAR DALAI	10945/2026
168	D-WP(C)/26144/2026 WP(C)/18041/2026	SAI SUPRIT SEN MP	SUKANTA KUMAR DALAI	10946/2026
169	D-WP(C)/26147/2026 WP(C)/18020/2026	KHELAUR GRAM PANCHAYAT, PURI MP	SUKANTA KUMAR DALAI	10947/2026
170	D-WP(C)/26151/2026 WP(C)/ /	SK.CHAND MP	ARUNA NAYAK	10948/2026
171	D-WP(C)/26159/2026 WP(C)/ /	MANJU SERVICES, CUTTACK MP	SUKANTA KUMAR DALAI	10949/2026
172	D-WP(C)/26165/2026 WP(C)/18013/2026	M/S.BIMALA RICE MILL, GANJAM MP	PURNA CHANDRA DAS	10950/2026
173	D-WP(C)/26163/2026 WP(C)/17969/2026	MAMATA SETHI MP	SAMEER KUMAR DAS	10951/2026
174	D-WP(C)/26154/2026 WP(C)/ /	M/S KESHARI ESTATE PVT LTD MP	SIDDHANT SARANGI	10952/2026
175	D-WP(C)/26167/2026 WP(C)/ /	KUMAR SAHU MP	ACHYUTANANDA PATTANAIK	10953/2026
176	D-WP(C)/26168/2026 WP(C)/ /	PIYUSH KUMAR SAHOO MP	ACHYUTANANDA PATTANAIK	10954/2026
177	D-WP(C)/26169/2026 WP(C)/ /	NIRANJAN ROUSTRAY MP	ACHYUTANANDA PATTANAIK	10955/2026
178	D-WP(C)/26171/2026 WP(C)/ /	RANJAN MARTHA @ RANJAN KUMAR MAHANTA MP	ACHYUTANANDA PATTANAIK	10956/2026